

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM & NATURAL GAS

LOK SABHA
UNSTARRED QUESTION NO. 2451
TO BE ANSWERED ON 9th May, 2016

Mismanagement of Funds in KG Basin

2451. SHRI ANTO ANTONY

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has taken note of reports of mismanagement of funds invested by Public Sector Oil Companies in Krishna Godavari (KG) Basin project
- (b) if so, the details thereof;
- (c) whether the Government has conducted/proposes to conduct any inquiry in this regard; and
- (d) if so, the details and findings thereof along with the follow-up action taken by the Government thereon?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(धर्मेन्द्र प्रधान)

MINISTER OF STATE (INDEPENDENT CHARGE)
IN THE MINISTRY OF PETROLEUM & NATURAL GAS
(SHRI DHARMENDRA PRADHAN):

(a) to (d) No report of mismanagement of funds by any of the PSUs under the administrative control of Ministry of Petroleum and Natural Gas, operating in Krishna-Godavari basin, has come to the notice of the Government of India.
